

DISTRICT COURT, ALAPPUZHA

No. CS/2035 /2016

District Court, Alappuzha 688013
Ph.No.0477-2262496
Fax No.0477-2264176
e-Mail: districtcourtalp@kerala.gov.in
Dated:..24-06-2016

QUOTATION NOTICE

Sealed competitive quotations are invited for undertaking Comprehensive Annual Maintenance Contract of HP-DL160-G6 (8 Nos) and HP-DL180-G6 (2 Nos) server installed in various courts at Alappuzha district, details of which are given on annexure -I. Further details, if any, can be obtained from the office of the District Court, Alappuzha on all working days between 10 am to 5 pm and can visit in ecourts.gov.in/kerala/alappuzha.

The envelopes containing quotation should bear the superscription “Quotation for undertaking AMC for HP server” and should be addressed to the District Judge, Alappuzha. Intending quotationers may submit the quotations on or before 20-07-2016 till 2 p.m. Late quotation will not be accepted. The quotation will be opened at 4 p.m on 20-07-2016 in the presence of quotationers or their authorized representatives who may be present at that time.

The District Judge, Alappuzha reserves the right to waive any conditions and to reject any or all the quotations without assigning any reason what so ever and does not bind to accept the lowest quotation.

Those interested parties can personally verify the items kept in various court centers by specific sanction from this court on advance application in that regard.

1. Total Numbers of Server – 10

Sd/-
District Judge
(By Order)

SHERISTADAR

Annexure – I

Sl. No.	Location	Specification	No. of servers	Value
1.	Addl. Dist. Court-I, Mavelikara	HP-IDL180 G6)	2	20183.36
2.	Sub Court, Cherthala	HP-IDL160 G6)	2	10812.00
3.	Munsiff- Magistrate Court, Haripad	HP-IDL160 G6)	2	10812.00
4.	Munsiff- Magistrate Court, Kayamkulam	HP-IDL160 G6)	2	10812.00
5.	Munsiff- Magistrate Court, Chengannur	HP-IDL160 G6)	2	10812.00
	Total		10	63431.36